THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 7th December, 2016

No. HCM/V-3/76-Estt(iv)/ The High Court of Manipur will remain closed from 22nd December to 31st December, 2016 and 2nd January to 7th January, 2017 on account of Christmas Holidays and Winter Vacation.

During the vacation period, there will be 2 (two) Court sitting on 26th December, 2016 (Monday) and 4th January, 2017 (Wednesday).

Filing of urgent matter pertaining to civil and criminal will be allowed on **24**th **December, 2016 (Saturday)** and on **3**rd **January, 2017 (Tuesday)** from 10:30 a.m. to 3:00 p.m. for the above mentioned dates of Vacation Court.

The office will remain open on 24th & 26th December, 2016 and 3rd & 4th January, 2017 from 10 a.m. to 4.30 p.m.

Limitation will not run during the vacation.

By order etc.

Sd/(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR
Imphal, 7th December, 2016

Endt. No. HCM/V-3/76-Estt(iv)/ 50067-80106 Copy to :-

- 1. The Advocate General, Manipur.
- 2. The Chief Secretary, Government of Manipur.
- 3. The Registrar General, High Court of
- 4. The Secretary (Law), Government of Manipur.
- 5. The District & Sessions Judge, Imphal West / Thoubal / Bishnupur / Ukhrul / Senapati / Churachandpur / Imphal East.
 - He/she is requested for favour of wide circulation in Subordinate Courts
- 6. The Presiding Officer, Revenue Tribunal / MACT, Manipur
- 7. The Judge, Special Court (ND&PS), Manipur.
- 8. The Judge, Family Court, Manipur
- 9. The Member Secretary, MASLSA
- 10. The Registrar, High Court of Manipur.
- 11. The Registrar (Vigilance) / (Admn./PM & P), High Court of Manipur.
- 12. The Joint Registrar (Judl. & Bench)/CPC, High Court of Manipur.
 - He is requested to upload the above notification in the official website of this Registry.
- 13. The Deputy Registrar (Judl)/(Admn)/(Accounts), High Court of Manipur.
- 14. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
- 15. The Secretary, All Manipur Bar Association, Imphal
- 16. The Secretary, High Court Bar Association, Imphal.
- 17. The Secretary, High Court of Manipur Bar Association, Imphal.
- 18. The Secretary, Tribal Lawyers Forum, Vin Cottage, Naga River, North A.O.C., Imphal.
- 19. The Senior Govt. Advocate, Imphal with 3(three) copies.
- 20. The Assistant Registrar-I / Senior Grade Stenographers, High Court of Manipur.